

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1789/2019 & IA 1792/2019 in DFR No. 2311/2019 (IA 1789/2019 - For condonation of delay in filing the Appeal & IA 1792/2019 - For leave to file Appeal)	Raigarh Energy Generation Limited VS Powergrid Corporation of India Ltd. & Ors.	2311/2019 Dated 25/09/2019	21/10/2019		23/10/2019 Court - 1
2	APL No. 351/2019 & IA 1767/2019 & IA 1768/2019 & IA 1769/2019 & IA 1866/2019 & IA 1867/2019 (IA 1767/2019 - For interim relief & IA 1768/2019 - For Urgent Listing & IA 1769/2019 - For Exemption from filing legible Copy & IA 1866/2019 - For impleadment/ intervention & IA 1867/2019 - For exemption from Impleading parties)	Bihar State Power Holding Company Limited VS Bihar Electricity Regulatory Commission & Ors.	2306/2019 Dated 23/09/2019	21/10/2019		23/10/2019 Court - 1

3	IA 1734/2019 in DFR No. 2294/2019 (IA 1734/2019 - For condonation of delay in filing the Appeal)	Uttar Pradesh Power Corporation Limited & Ors. VS Central Electricity Regulatory Commission & Ors.	2294/2019 Dated 13/09/2019	21/10/2019	Caveat No : 46 Date of Caveat Filing : date_format(2019-05-15) Filed By : Amit Kapur Caveator Name : MB Power (Madhya Pradesh) Limited Caveat No : 76 Date of Caveat Filing : date_format(2019-09-03) Filed By : Amit Kapur Caveator Name : MB Power (Madhya Pradesh) Limited	23/10/2019 Court - 1
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